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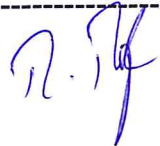

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/04/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :
PETITION NUMBER : TCP/44/2016
NAME OF THE PETITIONER(S) : C. Ramachandran
NAME OF THE RESPONDENT(S) : Sreenivasa Balaji Papers Private Limited & 8 others
UNDER SECTION : 397, 398, 402, 237 & 111

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM			
1.	R. RAJESH	Counsel for R1 to R9	
2.	S. Marjula Devi, Adl For KSR & Co Company Secretaries Ltd CBE	For Petitioner	

ORDER

Counsel representing both the parties present. Counsel for Respondents submitted his arguments in part. The matter is posted for continuing the arguments. Put up on **12.06.2016 at 02.30 p.m.**


(Ch.Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)